

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.214/2020 in CA(CAA)No.197/230/HDB/2019
NAME OF THE COMPANY	Arkay Energy (Rameswarm)Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Hazimath K.V. Raman	Adv	9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sanel by Sani Chairperson	Adv	9966745282	

ORDER

IA No.214 of 2020 is listed for hearing today. Against it is ordered to be listed for hearing on the question of maintainability on 13.03.2020.

MEMBER (T)

MEMBER (J)

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